## NATIONAL COMPANY LAW TRIBUNAL

## **NEW DELHI BENCH**

CP No. 351(ND) 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE COMPANY: M/s Payal Power Systems Pvt .Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

Present:

None.

## **ORDER**

Notice to the ROC, Ministry of Finance, through Chief Commissioner Income Tax, Delhi, returnable on 1st December, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)